

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 473 of 2020

IN THE MATTER OF:

RKKR Steels Pvt. Ltd.

... Appellant

Versus

**Ramakrishnan Sadasivan,
Liquidator of Surana Industries Ltd.**

...Respondent

Present:

**For Appellant : Mr. Kartik Malhotra and Mr. S. Santanam
Swaminadhan, Advocates**

**For Respondent : Mr. Ramakrishnan Sadasivan and Mr. J.
Manivannan, Advocates**

ORDER
(Through Virtual Mode)

03.09.2020 Learned counsel for the parties may file their short written submissions, not exceeding three pages, within two weeks. The appeal be processed for hearing.

List the appeal 'for hearing' on **7th October, 2020** at 12.00 Noon.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/